

ITEM NO.28

REGISTRAR COURT. 2

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. S.P.S. LALER

Criminal Appeal No(s). 243/2022

DEVENDRA KUMAR ALIAS BABL00

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

Date : 30-08-2022 This appeal was called on for hearing today.

For Appellant(s)

Mr. M. C. Dhingra, AOR

For Respondent(s)

Mr. Ajay Vikram Singh, AOR

UPON hearing the counsel through Video Conference, the
Court made the following

O R D E R

Sole respondent is duly represented.

Records have not been received.

Issue D.O. letter.

List again on 13.10.2022.

S.P.S. LALER
Registrar

MG